

ITEM NO.803

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1351-1352/2021

NARESH KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 14-02-2023 These appeals were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. Mohammad Atif Ahmad, Adv. (mentioned by)
Ms. Nishtha Kumar, AOR

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR

Mr. Nagendra Kasana, AOR

Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Upon being mentioned, taken on board.**
- 2 Liberty to mention before the Bench presided over by Hon'ble Mr Justice Sanjay Kishan Kaul.**

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR